[RAJYA SABHA]

plants proposed to be set up in each State/Union Territory, indicating their cost and generation capacity; and

(c) the Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER VENUGOPALACHARI): (a) Yes, Sir.

(b) and (c) The proposal is preliminary and does not give sufficient details. The proposed gas fired power plants are to be set up in different locations, which have not been indicated. The Government generally welcomes proposals for investment in the power sector.

Additional Electricity Supply to Harvana

2814. SHRI LACHHMAN SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal for supply of additional electricity to Haryana to meet the current shortage:
- (b) whether Government propose to sanction a new power plant for Haryana; if so, by when;
- (c) whether there is any proposal under Government's consideration to privatise electricity supply to consumers in the State;
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) It has been decided to divert 40 MW of power from the firm share of Uttar Pradesh in Fcroz Gandhi. UnchalTar Thermal Power Station to improve the current shortage of power in Haryana.

- (c) Yes. Sir. A gas based power station in NTPC at Faridabad has been technocconomically cleared by Central Electricity Authority and approved by PIB.
- (c) and (d) After discussions with the State Government officials and at Chief Ministers' level, Government has recently adopted Common Minimum National

Action Plan for Power which includes Private Sector participation in distribution of electricity. The process of participation shall initially be in one or two viable geographical areas covering both urban and rural areas in a State. The Government of Haryana has announced a new Power Sector Policy on the line of the policy adopted by the Government of Orissa, which includes privatisation of distribution system also. The first area to be privatised in Harvana will be East Zone (Districts of Panipat, Karnal & Sonepat).

Power Projects in Bihar

2815. SHRI GYAN RANJAN: Will the PRIME MINISTER be pleased to state:

- (a) the number of proposals from Bihar Government for setting up power projects in public and private sector, cleared by the Central Government as on date;
- (b) the expenditure incurred on each project:
- (c) the number of such proposals pending for clearance in each sector; and
- (d) by when the pending proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. VENUGOPALACHARI): (a) As on date, there are 5 sanctioned ongoing schemes under execution in State Sector in Bihar. These are Eastern Gandak Canal Unit 3 (5 MW), North Koel HE Project (24 MW), Chaudil HE Project (8 MW), Tenughat TPS St-II (630 MW) and Muzaffarpur TPS Extension (500 MW).

(b) Expenditure incurred on Eastern Gandak Canal, North Koel and Chandil projects upto March, 1996 has been Rs. 60.14 corres (approx), Rs. 13.40 crores and Rs. 33.24 crores respectively. Tenughat II and Muzaffarpur Extension projects are awaiting implementation for want of tying up of funds. As per the information received from Government of Bihar, no expenditure except Rs. 51 lakhs for the consulting services for the